



2026:AHC:5375

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. BAIL APPLICATION No. - 228 of 2026

Yash Kesharwani

.....Applicant(s)

Versus

State of U.P.

.....Opposite
Party(s)

Counsel for Applicant(s) : Ashutosh Mishra, Shrish Chandra,
Suraj Pandey

Counsel for Opposite Party(s) : G.A.

Court No. - 65

HON'BLE DR. GAUTAM CHOWDHARY, J.

1. Learned counsel for the applicant has expressed his desire to withdraw this bail application with liberty to file afresh.
2. Learned A.G.A. for the State has no objection.
3. In view of above, the present bail application is dismissed as withdrawn with liberty as prayed for.

(Dr. Gautam Chowdhary,J.)

January 8, 2026

Mustaqeem.